

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.231/93

DATE OF DECISION: 24.9.93

C.Jalaja .. Applicant

Mr.O.V.Radhakrishnan .. Advocate for applicant

Versus

1. Sub Divl.Inspector of Post Offices,
Vaikom Sub Divn. Vaikom.

2. Sr.Supt. of Post Offices,

Kotayam Divn. Kottayam.

3. Postmaster General,
Central Region, Kochi.ll.

4. Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.

5. R.Chandrasekharan Nair .. RESPONDENTS

Mr.George CP Tharakan, SCGSC .. Advocate for respondents
1to4

CORAM

The Hon'ble Mr.Justice Chettur Sankaran Nair, Vice Chairman

JUDGMENT

In the Miscellaneous Petition No.1481/93, respondents state that they have taken a decision to appoint the applicant as Extra Departmental Stamp Vendor at Vaikom Head Office. They seek leave of this Court to make the appointment. The department has done the right thing and leave is granted. They shall make the appointment within two months from today.

2. Application is disposed of as above. No costs.

Dated the 24th September, 1993.

Chettur Sankaran Nair

CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN